

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 414**  
**IB/199/ND/2022**

**IN THE MATTER OF:**

M/s. Sawaria Seth Infratech Pvt. Ltd	...	Applicant
Versus		
M/s Proview Infrastructure Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 19.05.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Pankaj Aggarwal, Mr. Shashwat Srivastava,
For the Respondent	: Mr. Raveen Chandra Agrawal, Mr. Sandeep, Advs.

**ORDER**

Due to paucity of time, the matter is adjourned to 31.05.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**  
Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**